

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6222
ANSWERED ON:15.05.2012
RELEASE OF UNDERTRIALS
Vijayan Shri A.K.S.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has formulated a plan to facilitate release of two lakh undertrials in the country;
- (b) if so, whether Chief Justices of all the High Courts have been directed to identify those who are not involved in heinous crimes and could be released;
- (c) if so, whether the State Governments have agreed to the decision of the Union Government to release such undertrials; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a): No, Madam.
- (b) to (d): Does not arise.